

[Translation]

SHRI HARBHAJAN LAKHA (Phillaur) : Mr. Deputy Speaker, Sir, you have not given me a chance to speak on Ramesh Chandra Report. ... (Interruption.)

MR. DEPUTY SPEAKER : We will take up that after this item.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnia) : Mr. Deputy Speaker, Sir, he wants to raise those issues which have been raised here many times ... (Interruptions)

12.01 hrs.

(Mr. Speaker in the Chair)

FINANCIAL COMMITTEES — A REVIEW

[English]

SECRETARY-GENERAL : Sir, I beg to lay on the Table (Hindi and English versions) of the "Financial Committees (1996) - A Review".

12.02 hrs.

At this stage Shri Rajesh Ranjan alias Pappu Yadav came and stood on the floor near the Table.

12.02¼ hrs.

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

First and Second Reports and Minutes

[English]

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Standing Committee on Urban and Rural Development :

- (i) First Report on Demands for Grants 1996-97 of Department of Rural Development of Ministry of Rural Areas and Employment.
- (ii) Second Report on Demands for Grants 1996-97 of Department of Urban Employment and Poverty Alleviation of Ministry of Urban Affairs and Employment.

12.03 hrs.

At this stage, Shri Mohan Singh and some other Hon. Members came and stood on the floor near the Table

12.03¼ hrs.

STANDING COMMITTEE ON COMMERCE

Twenty-fifth Report

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore) : Sir, I beg to lay on the Table the Twenty-fifth Report (Hindi and English versions) of the Standing Committee on Commerce on Demands for Grants 1996-97 of Department of Supply (Ministry of Commerce).

12.03½ hrs.

STANDING COMMITTEE ON HOME AFFAIRS

Twenty-ninth, Thirtieth and Thirty-first Reports

[English]

SECRETARY-GENERAL : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Home Affairs :

- (i) Twenty-ninth Report on the Action Taken by Government on the recommendations-observations of the Committee contained in its Fifteenth Report on the Demands for Grants (1995-96) of the Ministry of Home Affairs;
- (ii) Thirtieth Report on the Action Taken by Government on the recommendations-observations of the Committee contained in its Sixteenth Report on the Demands for Grants (1995-96) of the Ministry of Personnel, Public Grievances and Pensions; and
- (iii) Thirty-first Report on the Action taken by Government on the recommendations-observations of the Committee contained in its Seventeenth Report on the Demands for Grants (1995-96) of the Ministry of Law, Justice and Company Affairs.

12.03¾ hrs.

STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS THIRTY FIRST, THIRTY THIRD AND THIRTY FOURTH REPORTS

[Translation]

PROF AJIT KUMAR MEHTA (Samastipur) : I beg to lay on the Table a copy (Hindi and English versions) each of the Thirty-first, Thirty-second, Thirty-fourth

Reports of the Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1996-97) of the (i) Department of Science and Technology, (ii) Department of Electronics, (iii) Department of Space, and (iv) Department of Biotechnology, respectively.

12.04 hrs.

At this stage, Shri Rajesh Ranjan alias Pappu Yadav went back to his seat.

12.05 hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

Twenty-third Report

[English]

SHRI CHAMAN LAL GUPTA (Udhampur) : I beg to lay the Twenty-third Report (Hindi and English versions) of the Standing Committee on Transport and Tourism on Demands for Grants (1996-97) of the Department of Tourism.

(Interruptions)

MR. SPEAKER : Television cameras to be off.

(Interruptions)

MR. SPEAKER : Please go back to your seats now

(Interruptions)

MR. SPEAKER : Why do you not allow me to speak?

(Interruptions)

12.06 hrs.

ELECTIONS TO COMMITTEES

Coconut Development Board

[English]

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : I beg to move :

"That in pursuance of Section 4(4) (e) of the Coconut Development Board Act, 1979, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coconut Development Board, subject to other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of Section 4(4) (e) of the Coconut Development Board Act, 1979, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coconut Development Board, subject to other provisions of the said Act."

The motion was adopted.

12.07 hrs.

National Oilseeds and Vegetable Oils Development Board

[English]

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : I beg to move :

"That in pursuance of Section 4(4) (e) of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board, subject to other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of Section 4(4) (e) of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board, subject to other provisions of the said Act."

The motion was adopted.

12.08 hrs.

Tobacco Board

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : I beg to move :

"That in pursuance of Section 4(4) (e) of the Tobacco Board Act, 1975, read with rules 3